

Registered institutions	—	4,869
Cooperatives	—	30,112
Individuals	—	7.80 lakhs

Gadgil-Mukerjee Formula

1093. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of FINANCE be pleased to state:

(a) whether there is a formula called 'Gadgil-Mukerjee Formula' for distribution of plan assistance to States;

(b) if so, the details thereof;

(c) whether the formula takes into account factors like desert area, index of infrastructure, pattern of population etc.;

(d) whether there has been a demand for review of the formula;

(e) if so, the ground for the demand;

(f) whether the formula is being reviewed and likely to be revised; and

(g) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (c) Yes, Sir. The normal central assistance for State plans has been allocated among the States on the basis of a formula known as Gadgil-Mukerjee Formula, as adopted by NDC in December, 1991. This formula gives weightage to factors like populations, per capita income, tax effort, fiscal management and progress in respect of national objectives like population control, elimination of illiteracy, on-time completion of externally aided projects (EAPs) and land reforms.

(d) to (g) Yes, Sir. The State Governments have given their views on the revision of the formula and these views have been consolidated for placing before the NDC.

[Translation]

New Tourism Policy to attract more Foreigner

1094. SHRI ARVIND KAMBLE :

DR. SHAKEEL AHMAD :

Will the Minister of TOURISM be pleased to state:

(a) whether the Government have given its approval to a new tourism policy for increasing the foreign exchange earnings by attracting more and more foreign tourists and increasing their number each year;

(b) the details of points on which special emphasis has been laid in this regard;

(c) whether any special provision has been made in the above policy for making available all basic facilities in the States which are being neglected in the field of tourism industry; and

(d) if so, the details of such States which are likely to be covered under this policy?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) No, Sir.

(b) The draft National Tourism Policy prepared by the Ministry of Tourism gives special emphasis on (i) creation of awareness about the benefits of tourism, (ii) involvement of the private sector and the people in the development of tourism, and (iii) ensuring sustainability of development activities.

(c) and (d) The draft policy has identified North Eastern States, Sikkim, Andaman & Nicobar Islands, Lakshadweep Jammu & Kashmir, etc. as regions of special interest.

[English]

Export of Antibiotics

1095. SHRI K.S. RAO :

DR. ULHAS VASUDEO PATIL :

Will the Minister of COMMERCE be pleased to state:

(a) whether European Union has imposed five year countervailing duties against Indian exports of some broad-spectrum antibiotics;

(b) if so, the details thereof;

(c) the manner in which these duties is likely to affect the exports;

(d) whether such duties were imposed in the past also; and

(e) if so, when imposed and how it affected the exports;

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) and (b) Yes, Sir. European Commission imposed definitive countervailing duties against Indian exports of three broad-spectrum antibiotics w.e.f. 6th October, 1998. These range from 4.6% to 12% in respect cooperating companies and a flat rate of 14.6% for non-cooperating companies.

(c) The export of the targeted broad-spectrum antibiotics by the concerned companies will be affected. The export of the three antibiotics in the year 1997 is of the order